



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

CONTENTS

PAGE.	PAGE.
PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices. 245-248	PART VII.—Advertisements and Notices, etc. 553-560
PART II.—Educational Notices, Results of Examinations, etc. 375-381	PART VIII.—Sale Notices of the Forest Department. (Nothing for publication.)
PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments. 607-616	PART IX.—Circulars and General Letters by the Comptroller, Orissa. 29-30
PART IV.—Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps. 647-648	PART X.—Acts of the Legislative Assembly of Orissa. (Nothing for publication.)
PART V.—Acts of the Indian Legislature assented to by the Governor-General. (Nothing for publication.)	PART XI.—Bills introduced into the Legislative Assembly of Orissa. Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly. (Nothing for publication.)
PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council. 139-161	SUPPLEMENT ... 987-1004
	SUPPLEMENT (A). (Nothing for publication.)

PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.J., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
DECEMBER, 1940—			
Monday, 2nd	...	9-15 A.M.	Leave Government House, Puri By car.
		11-20 A.M.	Arrive Circuit House, Cuttack.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
DECEMBER, 1940—			
Tuesday, 3rd to Monday, 9th	}	HALT.	
Tuesday, 10th ...		9-15 A.M.	Leave Circuit House, Cuttack... By car.
		11-20 A.M.	Arrive Government House, Puri.

(Arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

**PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK,
K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO ANGUL AND CUTTACK.**

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
DECEMBER, 1940—			
Monday, 23rd ...	9-20 A.M.	Leave Puri ...	By special train.
	2-12 P.M.	Arrive Meramandeli.	
	2-15 P.M.	Detrain and drive to the Circuit House, Angul.	
Tuesday, 24th to JANUARY, 1941— Wednesday, 1st	}	HALT.	
Thursday, 2nd ...		10-55 A.M.	Leave Circuit House, Angul ... By car.
		11-25 A.M.	Arrive Meramandeli.
			Entrain.
		11-30 A.M.	Leave Meramandeli ... By special train.
		2-00 P.M.	Arrive Cuttack.
			Detrain and drive to the Circuit House.
Friday, 3rd to Sunday, 5th	}	HALT.	
Monday, 6th ...		9-15 A.M.	Leave Circuit House, Cuttack... By car.
		11-15 A.M.	Arrive Government House, Puri.

All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

Mrs. F. E. A. Taylor.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lt. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

REVENUE DEPARTMENT.

NOTIFICATIONS.

The 21st November 1940.

No. 4741-R.—The services of Sri Loknath Patnaik, No. 2, Deputy Collector on probation and Forest Settlement Officer in the district of Ganjam, are replaced at the disposal of Home Department, with effect from the date on which he makes over charge of his duties.

The 27th November 1940.

No. 4790—S.-107/40-R.—In exercise of the powers conferred by sub-section (1-A) of section 3 of the Madras Estates Land Act, 1908 (Madras Act I of 1908), the Governor of Orissa is pleased to empower

Sri Surendranarayan Sarangi, B.A., appointed to Sricharan Das, B.A.

be an Assistant Settlement Officer in the district of Ganjam, to exercise the functions of a Collector under Chapters XI and XII of the said Act in the said district.

By order of the Governor,

R. P. WARD,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 27th November 1940.

No. 4685-E.—Sri Muralidhar Jena, Superintendent of Excise and Salt, posted to the district of Koraput in notification No. 4198-E., dated the 10th October 1940, vice Sri Lokenath Ratha, transferred to the district of Sambalpur, is granted, under rules 150, 155 to 157 of the Orissa Service Code, leave on average pay for three months, with effect from the 2nd October 1940.

The 27th November 1940.

No. 4686-E.—Mr. D. C. Barnett, officiating Inspector of Excise and Salt, who was allowed in notification No. 4111-E., dated the 2nd October 1940, to continue till the 1st October 1940 in his officiating appointment as Superintendent of Excise and Salt, Koraput, vice Sri Lokenath Ratha, on leave, is allowed to continue in his appointment for a period of three months, with effect from the 2nd October 1940, vice Sri Muralidhar Jena, granted leave or until another officer is appointed to the post in consultation with the Joint Public Service Commission whichever is earlier.

By order of the Governor,

S. DAS,

Secretary to Government.

LAW DEPARTMENT.

NOTIFICATION.

The 27th November 1940.

No. 7568-JI.—The Governor of Orissa is pleased to appoint the following persons to be non-official visitors of the Cuttack District Jail for a period of two years, with effect from the date of this notification :—

1. Miss E. C. Wigner.
2. Miss S. B. Hazra.
3. Rai Bahadur Gopal Chandra Praharaj.
4. Chaudhuri Radhanath Misra.
5. Dr. Atal Behari Acharya, M.L.A.
6. Dr. H. A. Zahir.
7. Sri Brajasundar Das, M.L.A.

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.

SUBORDINATE CIVIL SERVICE. HOME DEPARTMENT.

NOTIFICATION.

The 26th November 1940.

No. 8155-A.—Sri Gopinath Mahanti, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, is confirmed in his appointment in the Subordinate Civil Service, with effect from the 10th September 1940.

By order of the Governor,
J. BOWSTEAD,
Chief Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATION.

The 26th November 1940.

No. 6381—IV-118/40-R.—Sri Brajamohan Padhi, Sub-Deputy Magistrate and Sub-Deputy Collector, on probation in the district of Sambalpur, was granted earned leave for seven days under rule 6 of the Orissa Leave Rules, with effect from the 10th September 1940.

E. R. WOOD,
Revenue Commissioner, Orissa.

CO-OPERATIVE SOCIETIES.

NOTIFICATION.

The 27th November 1940.

No. 12459.—Whereas in consideration of an application made by not less than three-fourths of the members of the Dhankaura Co-operative Society bearing registration No. 31/Ch of 21st April 1926 in the district of Sambalpur, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by clause (a), section 42 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Agent-in-charge of the Sambalpur Central Co-operative Bank, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY,
Deputy Registrar, Co-operative Societies, Orissa.

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA.

NOTIFICATION.

The 15th November 1940.

No. 50-A.—Sri Nagendra Nath Das, officiating Agency Subordinate Judge of Jeypore in the district of Koraput, is granted leave on average pay for three days under rules 150, 155 to 157 and 163 of the Orissa Service Code, with effect from the 3rd October 1940, with permission to affix Sunday and the Durga Puja holidays from the 6th to the 16th October 1940 to the leave.

By order of the High Court,
H. WHITTAKER,
Registrar.

TREASURY NOTICE.

The 19th/20th November 1940.

Sri G. Apparao Pantulu, Deputy Collector, Balasore, is placed in charge of Balasore Treasury, with effect from the forenoon of the 18th November 1940 and he is authorised to draw bills on the other Treasuries and Banks.

B. SIVARAMAN,
Collector of Balasore.

ELECTION OF MUNICIPAL COUNCILLORS.

NOTIFICATION.

The 13th November 1940.

Under rule VII of the rules for the election of Chairman of Municipal Councils and section 12 (1) of the Madras District Municipalities Act V of 1920 as modified by Act X of 1930, Mr. P. Narayan Rao has been elected Chairman of the Municipal Council, Berhampur, and he has assumed charge of his duties from 13th of November 1940.

NIAZ AHMAD,
Sub-Collector and Ex-officio Chairman.

APPOINTMENT OF UNION BOARD MEMBERS.

ERRATUM.

The 19th/20th November 1940.

In notification, dated the 18th November 1940, published in Part I at page 238 of the Orissa Gazette, dated the 15th November 1940, read "Maulvi Sayed Helaluddin" for "Maulvi Sayed Helaluddin".

B. SIVARAMAN,
District Magistrate, Balasore.